

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1861/2013

New Delhi, this the 28th day of April, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Zafar Iqbal (Age 54)
S/o Sh. Iftexhar Ahmed
N-63, Batla House
Jamia Nagar, New Delhi.

..... Applicant

(By Advocate : None)

Versus

1. Govt. Of NCT Delhi
Through Chief Secretary
Delhi Secretariat, I.P. Estate
New Delhi.

2. The Deputy Commissioner
Govt. of NCT of Delhi.
District Central, Revenue Department,
14, Darya Ganj, New Delhi

..... Respondents

(By Advocate : Ms. Alka Sharma)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

This is a 2013 matter posted today for final hearing. None has appeared on behalf of the applicant even today. It appears that the applicant is no longer interested in pursuing the matter. Therefore, the OA is dismissed in default for non-prosecution.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

**(P.K. Basu)
Member A)**

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